,ITEM NO.1 COURT NO.9 SECTION IIIA

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

I.A. No.5 in CIVIL APPEAL NO(s). 5648 OF 2006

STATE OF PUNJAB & ORS. Appellant (s)

VERSUS

M/S. ATUL FASTENERS LTD. Respondent(s)

(for clarification/modification of court's order dated 4.12.2006 and office report)

Date: 16/03/2007 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.K. MATHUR

HON'BLE MR. JUSTICE DALVEER BHANDARI

For Appellant(s) Mr. Sarup Singh, Sr. Addl. Adv. General

Mr. Kuldip Singh, Adv.

Mr. R.K. Pandey, Adv.

Mr. Arun K. Sinha,Adv.

For Respondent(s) Mr. Jawahar Lal Gupta, Sr. Adv.

Ms. Nidhi Gupta, Adv.

Ms. S. Janani,Adv.

UPON hearing counsel the Court made the following

O R D E R

Let this appeal be listed for final hearing along with application for clarification/modification in the second week of April, 2007.

(Pardeep Kumar)
Court Master

(Radha R. Bhatia)
Court Master